IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 13th OF OCTOBER, 2025

WRIT PETITION No. 12554 of 2025

ABHISHEK PATHAK

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.

Appearance:

Shri R.S. Yadav - Advocate for petitioner.

Shri B.D.Singh - Deputy Advocate General for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

- 1. Learned counsel for petitioner seeks leave to withdraw the petition, reserving the right of the petitioner to initiate appropriate proceedings in accordance with law.
- 2. Petition is accordingly dismissed as withdrawn.
- 3. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

VPA